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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE GOVERNOR
NOTIFICATION

The 19th June 1944

No. 2729-S.G.—The following extracts from notifications, issued by the Private Secretary to His Excellency the Viceroy, are republished for general information.

V. E. DAVIES

Secretary to H. E. the Governor, Orissa

New Delhi, 8th June 1944

ORDER OF THE BRITISH EMPIRE

No. 121-H.—His Imperial Majesty The KING, EMPEROR OF INDIA, has been graciously pleased to give orders for the following promotions in, and appointments to, the Most Excellent Order of the British Empire:—

To be Officers
Civil Division

BHOJA NATH MULLIK, Esquire, Indian Police, Deputy Director of Civil Defence and Deputy Secretary to the Government of Orissa, Home (A.R.P.) Department.

To be Members
Civil Division

LINGARAJ PANIGRAHI, Esquire, Pleader and Public Prosecutor, Berhampur, Ganjam district, Orissa.

KAISAR-I-HIND MEDAL

No. 126-H.—His Excellency the Viceroy is pleased to announce that His Imperial Majesty The KING, EMPEROR OF INDIA, has been graciously pleased to award the Kaisar-i-Hind Gold Medal for Public Service in India to—

ALICE MARGARET ROSE, LADY LEWIS (wife of His Excellency Sir Hawthorne Lewis, K.C.S.I., K.C.L.E., Governor of Orissa).

No. 128-H.—His Excellency the Viceroy is pleased to award the Kaisar-i-Hind Silver Medal for Public Service in India to—

SRI VEDASABHATIA SITARAMAYYA, Pleader, Chatrapur, Ganjam district, Orissa.

No. 130-H.—His Excellency the Viceroy is pleased to award the Kaisar-i-Hind Bronze Medal for Public Service in India to—

SUKHALATA RAO, MRS. (wife of Dr. Dinakar Rao, Puri), Vice-President, Orissa Women's League of Service, Puri Branch, Orissa.

No. 134-H.—His Excellency the Viceroy is pleased to confer the title of Diwan Bahadur, as a personal distinction, upon—

Rai Bahadur Hari Ballav Das, Zamindar and Businessman, Jajpur, Cuttack district, Orissa.

No. 137-H.—His Excellency the Viceroy is pleased to confer the title of Rai Bahadur, as a personal distinction, upon—

Rai Sahib Brahmananda Mahanti, Pleader, Puri, Orissa.

No. 140-H.—His Excellency the Viceroy is pleased to confer the title of Khan Sahib, as a personal distinction, upon—

Janab Adam Seth, Businessman, Nawapara, Sambalpur district, Orissa.

No. 141-H.—His Excellency the Viceroy is pleased to confer the title of Rai Sahib, as a personal distinction, upon—

Sri Sachchidananda Misra, B.A., Secretary to the Revenue Commissioner, Orissa.

Sri Panchanan Khan, Merchant and Zamindar, Balasore, Orissa.

Sri Sadananda Sinha, Inspector of Police, Orissa.

Sri Nagendra Nath Das, M.A., B.L., Sub-Judge and Additional Sessions Judge, Jeypore, Koraput district, Orissa.

Sri Bipra Charan Mahanti, Superintendent, Office of the Conservator of Forests, Orissa.

Sri Rajendra Lal Dutt, Headmaster, Satyabadi High English School, Puri district, Orissa.

INDIAN POLICE MEDAL

No. 144-H.—His Excellency the Viceroy has been pleased to award the Indian Police Medal to the following officers:—

Harry Wright, Sergeant-Major of Police, Emergency Police Force, Cuttack, Orissa.

Sri Banamali Das, Inspector of Police, Criminal Investigation Department (Special Branch), Cuttack, Orissa.

E. M. JENKINS

Private Secretary to His Excellency the Viceroy

HOME DEPARTMENT
NOTIFICATIONS

The 27th June 1944

No. 3819A.—Rai Sahib Pratulla Kumar Tripathy, Deputy Magistrate and Deputy Collector in charge of the Nowrangpur subdivision in the district of Koraput, is empowered to try summarily the offences under Section 260 of the Code of Criminal Procedure, 1898 (V of 1898).

The 27th June 1944

No. 3323-A.—In exercise of the powers conferred by section 14 and the proviso to section 257 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

(i) to confer on Sri S. N. Mitra, Sub-Registrar, Sambalpur, the powers of a Magistrate of the third class in the District of Sambalpur for a period of one year, with effect from the 1st July 1944, in respect of such cases arising within the limits of the Sadr subdivision of the said district as may be made over to him; and

(ii) to direct him to take down evidence in the English language.

The 21st June 1944

No. 925-P.R.O.—2/Lt. T. M. Chakraborty, Medical Officer, 2nd Bn. Orissa Pioneers, is granted earned leave on full average pay for a period of fourteen days, with effect from the 26th April 1944, forenoon, under rules 4(a) and (b) and 7 of the Civil Pioneer Force Leave Rules.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT
DEPARTMENT
NOTIFICATIONS

The 26th June 1944

No. 2382-L.S.-G.—In exercise of the powers conferred by paragraph 2 of the Regulation contained in Government Resolution No. 2528-L.S.-G., dated the 10th September 1942, the Governor of Orissa is pleased to appoint Dr. Leila Ghosh, M.B., Ch.B., D.P.M., D.T.M. & H., W.W.S., Superintendent of Medical Aid to Women and Children in Orissa Medical Examination Board, with effect from the 1st May 1944, for the unexpired period of the present term of appointment, vice Dr. (Miss) S. Pandit, M.B., B.S., D.M.C.W., W.M.S., resigned.

The 26th June 1944

No. 2384-L.S.-G.—In exercise of the powers conferred under Regulation 12 of the Orissa Medical Examination Board contained in Government Resolution No. 2528-L.S.-G., dated the 10th September 1942, the Governor of Orissa is pleased to accept the resignation of Dr. (Miss) S. Pandit, M.B., B.S., D.M.C.W., W.M.S., a member of the Medical Examination Board, with effect from the 1st May 1944.

By order of the Governor

V. RAMANATHAN

Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATIONS

The 24th June 1944

No. 2138-D.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939) and in supersession of the notification of the Government of Orissa in the Development Department No. 24121-D.(C.), dated the 1st November 1943, the Governor of Orissa is pleased to direct that the powers conferred on the Provincial Government under clause (e) of sub-rule (2) of rule 81 of the Defence of India Rules to require persons carrying on or employed in connection with the purchase and sale, movement, transport, distribution, keeping, storage and acquisition of bones, bone grist, bone meal, bone super, fish meal, fish guano, horn and horn-dust and oil-cakes of all varieties and descriptions and chemical manures, namely, ammonium sulphate, ammophos, niciphos, basic slag, potassium sulphate, potassium nitrate, kainite, superphosphates and proprietary manure mixtures, to produce to such authority as may be specified in the order any books, accounts or other documents relating to the undertakings and to require such persons to furnish to such authority estimates, returns or other information relating to the undertakings as may be specified in the order or demanded thereunder, shall be exercised by the Director of Development, Orissa, throughout the Province of Orissa subject to the following condition, namely, that the said powers shall be exercised subject to the control of, and in accordance with, such general instructions as may be issued from time to time by the Provincial Government.

The 24th June 1944

No. 2140-D.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939) and in supersession of the notification of the Government of Orissa in the Development Department No. 24118-D.(C.), dated the 1st November 1943, the Governor of Orissa is pleased to direct that the power conferred on the Provincial Government by clause (a) of sub-rule (2) of rule 81 of the Defence of India Rules for regulating or prohibiting the keeping, storage, movement, transport, distribution, disposal and acquisition of articles or things and for prohibiting the withholding from sale either generally or to specified persons or classes of persons of articles or things kept for sale and for requiring articles or things kept for sale to be sold either generally or to specified persons or classes of persons or in specified circumstances and the power conferred by clause (b) of the said sub-rule for controlling the prices at which articles or things may be sold, and the power conferred on it by clause (f) of the said sub-rule to provide incidental and supplementary matters for which it is expedient to provide for the purposes of an order under clause (a) or (b) thereof, shall, in respect of bones, bone grist, bone meal, bone super, fish meal, fish guano, horn, horn-dust and oil-cakes of all varieties and descriptions and chemical manures, namely, ammonium sulphate, ammophos, niciphos, basic slag, potassium sulphate, potassium nitrate, kainite, superphosphates and proprietary manure mixtures, be exercised by the Director of Development, Orissa, throughout the Province of Orissa subject to the following condition, namely, that the said powers shall be exercised subject to the control of, and in accordance with, such general instructions as may be issued from time to time by the Provincial Government.

2. Notifications No. 745-D. and No. 746-D., dated the 6th March 1944, are hereby cancelled.

The 28th June 1944

No. 2200-D.—Sri Antaryami Patnaik, Head Clerk of Buguda Sub-Registry Office, was appointed to act as Sub-Registrar of Buguda from the 11th April 1944 to the 7th May 1944 vice Sri Fakir Charan Mahanti, probationary Sub-Registrar of Buguda, granted leave.

The 28th June 1944

No. 2206-D.—Sri Braja Kumar Das, Head Clerk of Debidol Sub-Registry Office, was appointed to act as Sub-Registrar of Debidol Sub-Registry Office in the district of Cuttack from the 25th October 1943 to the 28th November 1943, vice Sri Jagamohan Mahapatra, officiating Sub-Registrar of Debidol, granted leave.

By order of the Governor

P. C. DAS

Secretary to Government

EDUCATION DEPARTMENT
NOTIFICATIONS

The 27th June 1944

No. 2081-E.—On return from leave, Mr. J. W. Nicholson, C.I.E., I.F.S., is posted as Conservator of Forests, Orissa, with effect from the 15th June 1944.

The 27th June 1944

No. 2082-E.—On relief by Mr. J. W. Nicholson, C.I.E., I.F.S., Mr. F. A. A. Hart, O.B.E., I.F.S., is posted to the charge of Angul Forest Division with headquarters at Angul.

The 28th June 1944

No. 2104-E.—On return from leave, Mr. A. R. Sharma, I.F.S., is posted to the charge of Puri Forest Division with headquarters at Khurda, with effect from the 15th June 1944.

The 28th June 1944

No. 2106-E.—Rai Sahib Narayan Misra, Professor of Physics, Ravenshaw College, Cuttack, is appointed to act as Principal of the Junior College at Sambalpur in class I of the Provincial Educational Service for the period from the 3rd July 1944 to the 29th October 1944.

The 28th June 1944

No. 2108-E.—Sri Girija Shankar Roy, Professor of English in the Ravenshaw College at Cuttack, is appointed to act as the Principal of the Puri College, with effect from the 3rd July 1944.

The 28th June 1944

No. 2109-E.—Sri Kishori Mohan Dwivedi, Principal of the Sanskrit College at Puri, is promoted to class II, senior branch of the Orissa Educational Service, with effect from the 3rd July 1944 and is appointed to act as the Principal of the Balasore College, with effect from that date.

The 28th June 1944

No. 2111-E.—Sri Ramendu Sundar Khan, M.Sc., who was appointed in notification No. 610-L.S.-G., dated the 19th February 1944, as a temporary Demonstrator in Zoology in the Ravenshaw College, Cuttack, till the 30th June 1944, is appointed as a temporary Demonstrator in that subject in the junior branch of class II of the Orissa Educational Service in the Sambalpur College for a period of three years, with effect from the 1st July 1944 or until further orders whichever is earlier.

By order of the Governor
V. RAMANATHAN
Secretary to Government

**OFFICE OF THE DIRECTOR OF CIVIL DEFENCE
NOTIFICATION**

The 28th June 1944

No. 5633-C.D.—Sri Mayadhar Misra, Assistant Civil Defence Officer, Puri, is transferred to Khurda, with effect from the 20th May 1944, afternoon.

R. A. E. WILLIAMS
Director of Civil Defence, Orissa

**SUBORDINATE CIVIL SERVICE
HOME DEPARTMENT
NOTIFICATION**

The 27th June 1944

No. 3320-A.—Sri Bibhuti Bhusan Nag, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 15th February 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

**OFFICE OF THE REVENUE COMMISSIONER
NOTIFICATION**

The 26th June 1944

No. 1775—IV-128/44-R.—Sri Pramoda Ranjan Chandra, Sub-Deputy Magistrate and Sub-Deputy Collector attached to the headquarters station of the district of Puri, was posted temporarily as Second Officer, Khurda, from the 19th February 1944 to the 3rd April 1944.

S. DAS
Revenue Commissioner, Orissa

**OFFICE OF THE REVENUE COMMISSIONER
[INSPECTOR-GENERAL OF REGISTRATION]**

NOTIFICATIONS

The 23rd June 1944

No. 886—I-10/44-Regn.—Sri Sreeram Chandra Mahanti, appointed to be a Sub-Registrar on probation in Development Department notification No. 2029-D., dated the 17th June 1944, is attached to the Sadr Registration Office, Puri, with effect from the date of his joining.

The 23rd June 1944

No. 887—I-10/44-Regn.—Sri Narayan Prasad Kanungo, appointed to be a Sub-Registrar on probation in Development Department notification No. 2030-D., dated the 17th June 1944, is attached to the Sadr Registration Office, Ganjam (Chatrapur), with effect from the date of his joining.

S. DAS
Inspector-General of Registration, Orissa

OFFICE OF THE REVENUE COMMISSIONER ADDENDA

TO THIS OFFICE NOTIFICATION No. 1817—V-5/44-F., DATED
THE 14TH JUNE 1944, PUBLISHED AT PAGE 82,
PART I OF THE *Orissa Gazette*, DATED
THE 23RD JUNE 1944

The name of Sri Nageswar Sarangi, Clerk, Office of the
Deputy Commissioner, Sambalpur, shall be added to
the list.

ADDENDA

TO THIS OFFICE NOTIFICATION No. 1815—V-5/44-F., DATED
THE 14TH JUNE 1944, PUBLISHED AT PAGE 82,
PART I OF THE *Orissa Gazette*, DATED
THE 23RD JUNE 1944

Add serial No. 26 at the end of the list and write against
it the name of Sri Suryananda Das, Clerk, District Board
Office, Ganjam.

S. N. MISRA

Secretary to the Revenue Commissioner, Orissa

ORISSA EDUCATIONAL SERVICE NOTIFICATION

The 24th June 1944

No. 6-A.—Sri Devendranarayan Dutt, who does not hold
a substantive appointment under Government and is now

working as a temporary Lecturer in Philosophy in the
Ravenshaw College at Cuttack, is appointed temporarily to
act until further orders as a Lecturer in Philosophy in the
Balasore College in the junior branch of class II of the
Orissa Educational Service, with effect from the 1st July
1944 or from the date on which he joins the appointment.

S. C. TRIPATHI

Director of Public Instruction, Orissa

SUBORDINATE EDUCATIONAL SERVICE

NOTIFICATION

The 26th June 1944

No. 11—This office notifications Nos. 6-A. and 7-A., dated
the 20th June 1944, sanctioning an exchange of appoint-
ment between Miss I. L. Khan, Lecturer in the I.A. classes
attached to the Ravenshaw Girls' School at Cuttack and
Miss G. Santra, Assistant Mistress in the Secondary and
Training School for women at Berhampur and now acting
as Headmistress of the Lady Lewis Girls' High School at
Sambalpur, are hereby cancelled.

S. C. TRIPATHI

Director of Public Instruction, Orissa